NATIONAL COMPANY LAW TRIBUNAL **HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 48 /9/HDB/2018
NAME OF THE COMPANY	Business-Arts Pvt Ltd
NAME OF THE PETITIONER(S)	ASAP Info Systems PVt Ltd
NAME OF THE RESPONDENT(S)	Business Arts Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MODALI SRINIVAS	ADVOCATE	9866160705 Stinivasmodal 30989min	M
GIRITI	GENERAL	9886055445	- Tolary
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Counsel for Respondent(s):

	Designation	E-mail & Telephone No.	Signature
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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr. Modali Srinivas, Learned Counsel for the Petitioner and Mr. Giridharan, learned General Manager for the Petitioner.

Post the case on 05.03.2018

Member (T)

Member (J)